

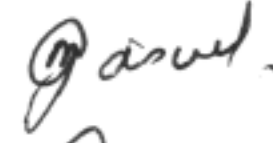

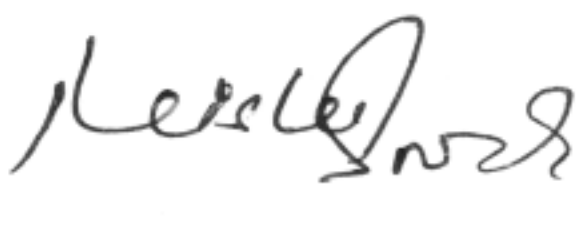
Allahabad Bench

C P No.95(ND)/2016,
CA No. 92/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2019

NAME OF THE COMPANY: Ram Avtar Aggarwal & Ors v/s M/s Arcadia Reality Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 397/398 of Companies Act 1956

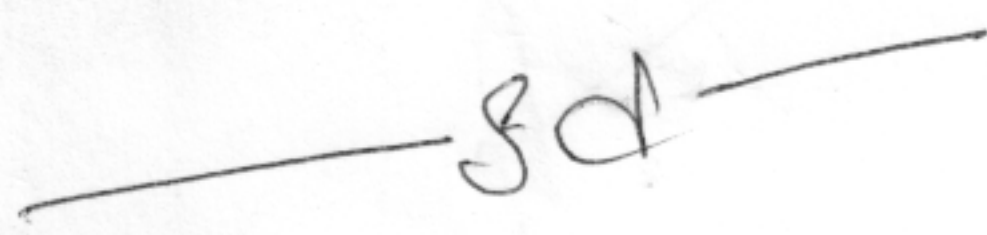
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Mahima Jaiswal	Ad vocate	Respondent	
2.	Suyash Agarwal	Advocate	Respondent	
3.	Rishi Swal	Adv	for Petitioners	
4.	Achutendra Gupta	Adv	for Petitioners	

Parties are represented by respective counsels.

Earlier the matter was heard by the Division Bench. The Coram of the Division Bench is not available today.

Hence, list the matter on 15th November, 2019 before the Division Bench.

Dated: 21.10.2019



A.R.K SINHA
MEMBER (J)